

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **28.02.2023** (TUESDAY)
CHENNAI BENCH (VIRTUAL MODE)
10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms.Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 53/2023 For Condone Delay in re-filing IA No. 187/2023 For Stay IA No. 186/2023	Aadi Shakthi Services Vs CA S Palaniappan & Anr. WITH	Ms. Jayanti K Shah	
2	Comp App (AT) (CH) (Ins) No. 54/2023 For Condone Delay in re-filing IA No. 188/2023 For Stay IA No. 189/2023	Banwarilal Sharma Vs CA S Palaniappan & Anr.	Ms. Jayanti K Shah	

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) No. 188/2022 For Stay IA No. 436/2022	Mr. P Eswaramoorthy Liquidator of M/s. Senthil Papers and Boards Private Limited Vs The Deputy Commissioner of Income Tax (Benami Prohibition) WITH	Mr. B Dhanaraj Ms. Parvathi K	Mr. B Ramana Kumar Mr. S Rajesh
4	Comp App (AT) (CH) (Ins) No. 189/2022 For Stay IA No. 437/2022	Mr. P Eswaramoorthy Liquidator of M/s. Senthil Papers and Boards Private Limited Vs The Deputy Commissioner of Income Tax (Benami Prohibition)	Mr. B Dhanaraj Ms. Parvathi K	Mr. B Ramana Kumar Mr. S Rajesh

5	Comp App (AT) (CH) (Ins) No. 333/2021	Sree Ganesh Constructions Vs IVRCL Ltd Represented by Suntanu Sinha Liquidator	Mr.Y Suryanarayana	Mr. Nityavendhan K- R1
6	TA No. 81/2021 (Comp App (AT) No. 403/2018)	The Rathna Textile Mills Pvt. Ltd & 5 Ors Vs V.R.A.R. Ramakrishnan	Mr. Vidhya Shankar	Mr. S Santanam Swaminadhan Mr. Kartik Malhotra

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	IA No. 190/2023 (Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 136/2022 For Stay IA No.323/2022	International Asset Reconstruction Co.Pvt Ltd Vs Erst While Committee of Creditors & Anr	Mr. TK Bhaskar Mr. Srinath Sridevan Mr. K Harishankar	Mr.Krishna Grandhi - R1 Mr.Ravi Charan & Ms. Niharika- R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	Comp App (AT) (CH) (Ins) No. 199/2022	Bank of India Vs Pavan Kankani and Anr WITH	Mr. R. Umasuthan, Mr. K Bhaskar	Mr. Pavan Kankani, Erstwhile IRP/RP/R1
9	Comp App (AT) (CH) (Ins) No.200/2022	Bank of India Vs Pavan Kankani and Anr WITH	Mr. R. Umasuthan, Mr. K Bhaskar	Mr. Pavan Kankani, Erstwhile IRP/RP/R1
10	Comp App (AT) (CH) (Ins) No. 201/2022	Bank of India Vs Pavan Kankani and Anr WITH	Mr. R. Umasuthan, Mr. K Bhaskar	Mr. Pavan Kankani, Erstwhile IRP/RP/R1
11	Comp App (AT) (CH) (Ins) No.202/2022	Bank of India Vs Pavan Kankani and Anr WITH	Mr. R. Umasuthan, Mr. K Bhaskar	Mr. Pavan Kankani, Erstwhile IRP/RP/R1
12	Comp App (AT) (CH) (Ins) No. 203/2022	Bank of India Vs Pavan Kankani and Anr	Mr. R. Umasuthan, Mr. K Bhaskar	Mr. Pavan Kankani, Erstwhile IRP/RP/R1

13	Comp App (AT) (CH) (Ins) No. 314/2021 For Stay IA No. 657/2021	Harihara Siva Subramaniam Vs G.V. Ravikumar Liquidator of Tiruppur Surya Textiles P Ltd WITH	M/s King & Partridge	Mr. B Ramanakumar
14	Comp App (AT) (CH) (Ins) No. 315/2021 For Stay IA No. 658/2021	Trippur Suryaprabha Group Trust Vs G.V. Ravikumar Liquidator of Tiruppur Surya Textiles P Ltd	M/s King & Partridge	Mr. B Ramanakumar
15	Comp App (AT) (CH) No. 106/2022	P.M. Johny Vs KJ Paul & 3 Ors.	Mr. Sriram Venkatavaradan	Dr. KS Ravichandran- R1-R3
16	Comp App (AT) (CH) No. 108/2022 For Stay IA No 917/2022 For Urgent Hearing IA No. 72/2023	Kandula Uttam Reddy & 2 Ors Vs Mr. D. Tej Kumar & 51 Ors.	Mr. Anant Merathia	Mr. D Srinivasa Rao R2 Party in Person
17	Comp App (AT) (CH) (Ins) No. 184/2022 For Condone Delay IA No. 419/2022, IA No.420/2022 For Exemption IA No.421/2022	HP Arun Kumar & 2 Ors Vs Addanki Haresh, RP M/s. Right Engineers and Equipments Pvt. Ltd.	Mr. Sushal Tiwari Ms. Anusha Peri	Mr. K Gaurav Kumar
18	Comp App (AT) (CH) (Ins) 36/2023 For Condone Delay IA No. 131/2023 For Stay IA No. 132/2023	Jasin Jose Vs Regional Provident Fund Commissioner-II	Mr. Jerin Asher Sojan	
19	Comp App (AT) (CH) (Ins) No. 45/2023 Leave to file IA No. 159/2023 For Exemption IA No. 160/2023 For Stay IA No. 161/2023	Yogayatan Ports Pvt. Ltd. Vs A. Rajendra & 2 Ors	Mr. Kumar Anurag Singh	Mr. Pranava Charan- R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20	TA No 48/2021 (Comp App (AT) No. 192/2019) For Stay IA No. 986/2022 Additional docs. IA No. 987/2022	Ennes Capital P Ltd & Ors Vs Hyderabad Securities & Enterprises Ltd & Ors	Mr. Avinash Krishnan Ravi	Mr. Swapnil Gupta R1 Mr. Y. Suryanarayana R14 -R17
21	TA (AT) No. 210/2021 (CA (AT) (Ins) No. 1396/2019)	K. Surekha Vs Sarvottam Ispat Limited	Mr. Sourabh Gupta	Mr. Karan Gandhi
22	TA No. 79/2021 (Comp App (AT) (Ins) No.851/ 2020 IA No.432/2021 For Urgent Hearing IA No.191/2023	Konduru Prasanth Raju Vs. Sri Suresh Kumar & 17 Ors	Ms. Shilpa Gamnani	Mr. Darpan KM- R1 Mr. Sathyanarayanan Vashishth -R5 Mr. Tushar Singh-R12 Mr. Ashok Kriplani- R18
23	Comp App (AT) (CH) (Ins) No. 197/2021 For Condone Delay IA No. 400/2021 For Stay IA No. 399/2021 For Urgent Hearing IA No. 543/2021	Artur Vlatimirovich Nikitin Vs Pegasus Asset Recovery P Ltd	Mr. Ajesh Kumar Shankar	Mr. Dinkar Singh-R2 Mr. Ravindra Beleyur
24	Comp App (AT) (CH) No.128/2022 Urgent Listing IA No. 1101/2023	Bhagyanagar Boards & Chemicals Pvt Ltd & 4 Ors Vs Vijay Kumar Goyal & 2 Ors	Mr. Y Suryanarayana	Mr. R Parthasarathy & Mr. Rangasaran Mohana- R1-R3
25	Comp App (AT) (CH) (Ins) No.234/2022 For Exemption IA No.501/2022 For Stay IA No.502/2022	Srinivas Reddy Yadiki Vs Ardee Hi-Tech Pvt Ltd & Anr	Mr. Y Suryanarayana	Dr. SV Rama Krishna- R1 Ms. Sistla Manjula

Copy to:

By the order of Hon'ble Member(J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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